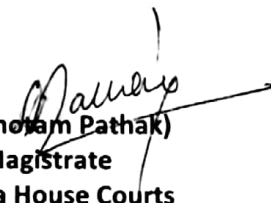


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
PATIALA HOUSE COURT: NEW DELHI DISTRICT

ORDER

All the Nodal Officers appointed vide order no. 891-910/2020/CMM/PHC/ND dated 16.04.2020 are hereby informed that in case of any query they may contact the following officials:-

| S. No. | Name of the Official | Email IDs |
|--------|---|----------------------|
| 1 | (for sessions filing) Sh. Parsanjit, Mob. No. 9555177489 Sh. Inder Jeet Singh, Mob. No. 9810440720 | bailsecnd.ddc@nic.in |
| 2. | (for CMM/ACMMs/MMs filing) Sh. Sushil Kumar, Mob. No. 9654542656 Sh. Mukesh Kumar, Mob. No. 9968724302 | cmmoffnd.ddc@nic.in |


(Purshottam Pathak)
Chief Metropolitan Magistrate
Patiala House Courts

No. 1211-1220/2020/CMM/PHC/New Delhi

Dated: 02.06.2020

Copy forwarded for information to:

1. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Ld. District & Sessions Judge, Patiala House Courts, New Delhi.
3. The Chief Public Prosecutor, New Delhi District
4. The Hony. Secretary, NDBA.
5. THE DCP, New Delhi District.
6. The DCP, South West District.
7. The In-charge Lock-up, PHC, ND
8. Website Committee, (Hindi & English), THC, with a request to upload the same on the website of the Court.
9. The District System Administrator, NDD to upload the same on the website of the District immediately.
10. The Care Taker, Care Taking Branch, NDD to display on Notice Board.
11. Bail & Filing Section, PHC, ND.
12. Incharge, Computer Branch, PHC, ND.
13. Jail Suptdt., Tihar Jail.